

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4083 - JK (LD) of 2026

DATED:- 01 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner Secretary to Government

Dated: 01.04.2026

No:-LAW-OIC/4/2026

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No. 4083- JK(LD) of 2026 dated 01.04.2026

S.No	Case Type	Title of the case	OIC
1.	WP(c) Fresh writ	UT of J&K & Ors. V/s Vijayanti Thakur	Sh.Mohd.Sultan CEO Ramban
2.	WP(c) Fresh writ	UT of J&K & Ors. V/s Sunny Dubey	Sh.Subash Chander CEO udhampur
3	TA	Kanta Chwdhary V/s UT of J&K & Ors.	Sh. Yashpaul Sharma CEO Samba
4	WP(c) Fresh Writ	UT of J&K & Ors V/s V.K. Kandhari	Dr. Naseem Javaid Chowdhary Director School Education Jammu
5	WP(c) Fresh Writ	UT of J&K & Ors V/s A.K Raina	Dr. Naseem Javaid Chowdhary Director School Education Jammu
6	WP(c) Fresh Writ	UT of J&K & Ors V/s Devinder Kour	Dr. Naseem Javaid Chowdhary Director School Education Jammu
7	Bansi Lal Vs UT of J&K	CP (SW) No. 143/2021	Sh. Subash Gupta Chief Education Officer, Udhampur Mobile No. 9419194020
8	Sunny Dubey Vs UT of J&K	T.A. No. 2336/2020	
9	Anu Radha & another Vs UT of Jk	CCP(S) No. 437/2024	
10	Ajeet Kumar & ors Vs UT of J&K	WP(C) No. 341/2026	
11	Vishwajeet Public Academy Vs UT of J&K	WP(C) No. 1791/2024	
12	Bodh Raj Vs State of J&K	WP(C) No. 175/2026	
13	Chuni Lal Vs UT of J&K & others.	WP(C) No. 690/2023	Sh. Yashpaul Sharma Chief Education Officer, Samba, Mobile No. 9906907085 Mohammad Sultan Khan Chief Education Officer, Ramban, Mobile No.9419007511 Mohammad Sultan Khan Chief Education Officer, Ramban, Mobile No.9419007511 Mohammad Sultan Khan Chief Education Officer, Ramban, Mobile No.9419007511 Mohammad Sultan Khan Chief Education Officer, Ramban, Mobile No.9419007511
14	Kanta Chowdhary Vs UT of J&K & Or	WP(C) No. /2026	
15	Pummy Devi Vs UT of J&K & Or	WP(C) No. 2859/2025	
16	Ashok Singh Bali Vs UT of J&K & Or	WP(C) No.2816 /2025	
17	Mohd. Alam Geer Jhan Vs UT of J&K & Or	WP(C) No.2237 /2025	
18	Bimla Devi Vs UT of J&K & Or	SWP No.2153 /2010	

Yashpal Sharma